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RESERVE BANK OF INDIA

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March 14, 2007

Scheduled Banks' Statement of Position in India as on Friday, March 02, 2007

(Amount in Rupees crore)											
I	<u>Liabilities to the Banking System (A)</u>	<u>Scheduled Commercial Banks (including RRBs)</u>				<u>All Scheduled Banks (SCBs)</u>					
		03.03.2006	16.02.2007	*	02.03.2007	*	03.03.2006	16.02.2007	*	02.03.2007	*
	a) Demand & time deposits from banks	31991.60	35570.32		36080.97		34513.50	37439.68		37889.43	**
	b) Borrowings from banks	27405.47	33469.11		30075.30		27421.92	33503.57		30111.16	
	c) Other demand & time liabilities	9742.09	9425.29		9562.89		9742.09	9425.29		9563.65	
II	<u>Liabilities to Others (A)</u>										
	a) Deposits (other than from banks)	1997623.33	2450137.88		2492853.65		2071550.28	2528504.08		2572683.02	
	i) Demand	327959.90	392378.45		395578.58		336305.02	401699.20		405096.19	
	ii) Time	1669663.43	2057759.43		2097275.07		1735245.26	2126804.88		2167586.83	
	b) Borrowings @	78286.03	84615.14		87182.96		78860.86	85521.22		88009.62	
	c) Other demand & time liabilities	186022.10	232472.98		232433.29		188288.62	234916.79		234901.47	
III	<u>Borrowings from RBI (B)</u>	977.87	1695.04		556.92		1061.40	1716.04		564.92	
	Against usance bills and / or promissory Notes	0	0		0		0	0		0	
IV	<u>Cash</u>										
V	<u>Balances with RBI (B)</u>	113539.26	156324.04		155124.00		117318.13	160822.74		159878.94	
VI	<u>Assets with Banking System</u>										
	a) Balances with other banks										
	i) In current accounts	11467.86	11032.23		11142.31		12419.24	12082.51		12142.86	
	ii) In other accounts	12175.93	14659.98		14392.10		14849.24	17943.82		17337.34	
	b) Money at call & short notice	10908.30	17842.38		14772.80		14986.22	21371.69		18429.83	
	c) Advances to banks (i.e., due from banks)	3580.19	4861.68		5641.18		4089.89	5165.05		5941.51	£
	d) Other assets	4306.98	18926.30		16514.85		4799.22	19695.88		17273.90	
VII	<u>Investments (at Book Value)</u>	710051.01	771088.03		801935.02		742619.58	801819.85		832397.53	
	a) Central & State Govt. securities+	692627.10	749808.62		780650.93		724109.84	779558.40		810106.76	
	b) Other approved securities	17423.91	21279.41		21284.09		18509.74	22261.45		22290.77	
VIII	<u>Bank credit (Excluding inter-bank advance)</u>	1422359.84	1813325.03		1846402.84		1486209.92	1886390.39		1921003.72	
	a) Loans, cash credits & overdrafts \$	1354023.31	1733631.19		1765424.02		1416582.27	1805188.33		1838457.22	
	b) Inland bills purchased	9722.96	11937.82		11728.00		10010.37	12290.02		12104.84	
	c) Inland bills discounted	28317.25	31018.70		31576.77		28779.00	31579.37		32163.60	
	d) Foreign bills purchased	11599.64	14441.39		14814.64		11631.75	14470.95		14845.20	
	e) Foreign bills discounted	18696.68	22295.93		22859.41		19206.53	22861.72		23432.86	

Notes :

- * Provisional figures incorporated in respect of such banks as have not been able to submit final figures.
- (A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.
- ** This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).
- @ Other than from Reserve Bank, National Bank for Agriculture and Rural Development and Export Import Bank of India.
- (B) The figures relating to Scheduled Commercial Banks' Borrowings in India from the Reserve Bank and balances with the Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.
- £ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).
- + Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.
- \$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies viz. Food Corporation of India, State Governments and their agencies under the Food Consortium.

Food Credit Outstanding as on			
(Rupees in Crores)			
Date	03.03.2006	16.02.2007	02.03.2007
Scheduled Commercial Banks	41448.10	43998.65	44989.90
State Co-operative Banks	2855.00	2905.00	2905.00

The expression ' Banking System ' or ' Banks ' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934.

P.V. Sadanandan
Manager

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